

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT – II**

**Item No. 230**  
**(IB)-220(ND)2020**  
**IA/5277/2020**

**IN THE MATTER OF:**

**MN Ventures Private Limited**

**... Applicant/Petitioner**

**Versus**

**M/s. HFCL Satellite Communications Limited**

**... Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 09.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**


**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Ankit Gusain and Siddharth Chechani, Advs.**  
**Abhishek Anand and Pathik Choudhury for RP**

**ORDER**

Renotify on 10.05.2021.

  
**(T.S SINGH)**  
**COURT OFFICER**